

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1835**  
ANSWERED ON-05/08/2025

**DELAYED CENTRAL GOVERNMENT FUNDS AND GST COMPENSATION**

1835. # SMT. MAHUA MAJI:

Will the Minister of FINANCE be pleased to state:-

- (a) the reasons for delays in releasing the pending GST compensation and other dues to the State of Jharkhand, especially when the State is facing revenue deficit and ongoing welfare obligations; and
- (b) the plan being chalked out by Government to ensure timely allocation of the State's share under centrally sponsored schemes which are affecting development projects in rural Jharkhand?

**ANSWER**

THE MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

- (a) The entire GST Compensation due to the State of Jharkhand has been timely released and there is no pending compensation to be paid to the State.
- (b) Does not arise in view of the (a) above.

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